

(d) As per the estimates made by the Ministry of Steel, the demand of finished steel during the year 2001-02 would be almost matched by the supply.

(c) Yes, Sir. During the year 1995-96, India exported about 1.5 million tonnes of saleable steel.

Fund for construction of Marriage Hall for Muslims

2094. SHRI SAIFULLA: Will the Minister of WELFARE be pleased to state:

(a) whether Government have a proposal to give funds for construction of marriage hall for Muslims in the States; and

(b) if so, what is the progress in this regard?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA): (a) No, Sir. However, the Central Wakf Council, a statutory body established by the Central Government under the Wakf Act, receives an annual grant-in-aid from the Central Government for execution of a scheme for development of urban Wakf properties. Under the said scheme the Council gives loan assistance to Wakf Boards/Wakf Institutions for construction of commercially viable buildings such as Shopping Complexes, Community Halls, Residential Complexes as also Marriage Halls on urban Wakf lands so that their financial position is improved and they are able to enlarge the areas of their welfare and charitable activities.

(b) Does not arise.

New Welfare Schemes for Tribals

2095. SHRI SHIV CHARAN SINGH: SHRI PARAG CHALIHA:

Will the Minister of WELFARE be pleased to state:

(a) the details of different welfare schemes in vogue for tribals of Assam, Madhya Pradesh and Rajasthan;

(b) whether Government are considering introduction of new such schemes; and

(c) if so, the details thereof and if not the reasons therefor?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA): (a) The Ministry of Welfare has introduced the following schemes for the socio-economic development of the tribals in the country including those in Assam, Madhya Pradesh and Rajasthan:

- (1) Special Central Assistance.
 - (2) Grant under Article 275(1) of the Constitution.
 - (3) Girls Hostels for STs.
 - (4) Boys Hostels for STs.
 - (5) Ashram Schools in Tribal-Sub Plan Areas.
 - (6) Educational Complex for ST girls in Low Literacy Pockets. (This scheme is not applicable to Assam).
 - (7) Vocational Training Centres.
 - (8) Research and Training.
 - (9) Aid to Voluntary Organisations.
 - (10) Grant in aid to State Tribal Development Co-operative Corporations.
 - (11) Village Grain Bank (Introduced in the current year 1996-97 and is not applicable to Assam).
- (b) and (c) There is not proposal at present to introduce new schemes.

पुरान जाति को अनुसूचित जनजातियों की सूची में शामिल करना

2096. श्री ज्ञान रंजन: क्या कल्याण मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या बिहार में राँची जिले के सोना-हातु और तमाड़ तथा पश्चिमी सिंहभूम के इचागढ़ प्रखण्ड में पुरान जाति के लगभग 1200 परिवार रहते हैं,